

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**LOK SABHA**  
**UNSTARRED QUESTION NO.1938**  
**TO BE ANSWERED ON JULY 28, 2022**  
**URBAN PLANNING**

**NO.1938. SHRI K. NAVASKANI:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:-**

- (a) Whether the Government agrees with the view that it is important to align stakeholders across the Government and bring multiple silos with overlapping authorities like urban planning, financing and budgeting and service delivery at one place.**
- (b) If so, the details of the initiatives proposed to be taken by the government in this regard and**
- (c) If not, the reasons therefor?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

- (a) Urban Planning , financing , budgeting and service delivery for the cities and towns comes within the purview of state government agencies viz., Urban Local Bodies and Urban Development Authorities.**

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**(b) Ministry has circulated Urban and Regional Development Plan Implementation Guidelines, (URDPFI) 2014 to all the States and UTs. The guidelines act as guide to the States and UTs to prepare Master Plan. The Master Plan in detail does the analysis of existing availability of physical and social infrastructure and come out with proposals based on demographic projections. Based on proposals, the implementation of the Master Plan is carried by different para statal agencies of the State.**

**Further, in line with announcements in budget speech for 2022-23 regarding formation of a committee of reputed urban planners, urban economists and institutions to make recommendations on urban sector policies, capacity building, planning, implementation and governance, Ministry has constituted a High Level Committee. The Committee will inter-alia deliberate on the recommendations of the NITI Aayog report on 'Reforms in Urban Planning Capacity in India' and draw a road map for bringing about urban planning reforms in the States and handhold the town planners. The Committee will also suggest measures to resolve issues related to city master plan preparation including sound plan implementation and effective enforcement, financing mechanism and capacity building of all stakeholders.**

**(c) Question does not arise.**

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